

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST (SUPPLEMENTARY)
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 31st May, 2016
14.30 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER
HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
6.	Original Application No. 16/2015(CZ) (M.A.No.295/15) (M.A.No.475/15)	Prem Dhingra Vs. M/s advance medical Science & Ed. Society & Ors.	Mr. Om S. Shrivastav, Adv. Mr. Shantanoo Saxena Adv. Mr. Ayush Dev Bajpai Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv.	
FOR COMPLIANCE				
7.	Original Application No. 311/2014(THC)	Girija Singh Vs. State of M.P.& 3 Ors.	Mr. Pratap Narayan Mishra Adv. Mr. Ajay Gupta Adv. For R- 4 Ms. Parul Bhadoria Adv. Mr. Sachin K Verma, Adv.	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in